

Seventeenth Lok Sabha

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Title: Introduction of the Judicious Use of Tax Revenue (For Government Advertisements) Bill, 2020.

SHRIMATI SUPRIYA SADANAND SULE (BARAMATI): Sir, I beg to move for leave to introduce a Bill to strictly prohibit the use of tax revenue for any form of promotion of the Central Government, State Governments, elected and nominated representatives, politicians and political parties, symbols and colours and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to strictly prohibit the use of tax revenue for any form of promotion of the Central Government, State Governments, elected and nominated representatives, politicians and political parties, symbols and colours and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRIMATI SUPRIYA SADANAND SULE: Sir, I introduce** the Bill.

HON. CHAIRPERSON: Shri P. P. Chaudhary – Not present.

Shri Shrirang Appa Barne – Not present.

Now, Shrimati Rama Devi